

केन्द्रीय सरकार के कर्मचारियों की 31 मार्च, 1969 तक कुल संख्या 28,074 लाख थी (जिसमें 26,088 लाख नियमित तथा 1,986 लाख अनियमित थे)

(क) उपर्युक्त (क) में उल्लिखित नियमित केन्द्रीय सरकारी कर्मचारियों में से 49,821 राजपत्रित तथा शेष 25,58,962 अराजपत्रित थे।

केन्द्रीय सरकार के साथ पत्र-व्यवहार करते समय हिन्दी का प्रयोग करने वाली राज्य सरकारें

2963. श्री बी० धार० शुक्ल : क्या यह मंत्री यह बताने की कृपा करेंगे कि उन राज्यों के नाम क्या हैं जो केन्द्रीय सरकार के साथ अपना पत्र-व्यवहार करते समय देवनागरी लिपि में हिन्दी का प्रयोग करते हैं ?

यह बंगाल तथा कर्नाटक विभाग में राज्य मंत्री (श्री राम निवास मिर्जा) : बिहार, हरियाणा, हिमाचल प्रदेश, राजस्थान पंजाब उत्तर प्रदेश, मध्य प्रदेश, गुजरात और महाराष्ट्र राज्यों तथा संघ-राज्य क्षेत्र दिल्ली प्रशासन ने केन्द्र सरकार के साथ पत्र-व्यवहार के लिए हिन्दी को अपनाया है।

**Construction of a Branch Post Office
in Gujranilla Shankar Misra
(Gorakhpur)**

2965. SHRI S. L. SAKSENA : Will the Minister of COMMUNICATIONS be pleased to state the position in regard to the construction of a Branch Post Office in village Gujranilla Shankar Misra, presently served by is Naikot Post Office in Gorakhpur District, about which an application was given to the Superintendent, Post Offices, Gorakhpur and the Post-Master General, Uttar Pradesh in November, 1970 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : The applications for opening a post office in village Gujranilla Shankar Misra stated to

have been given to Superintendent of Post Offices, Gorakhpur and Postmaster-General, Uttar Pradesh in November, 1970 does not appear to have been received by them. The proposal has now been taken up for examination by Postmaster-General, Lucknow. The opening of a Post Office in village Gujranilla Shankar Misra will depend upon fulfilment of departmental standards.

Indian Goods Re-exported from Russia

2966. DR. KARNI SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of times during the last three years, Russia imported from India manufactured goods not consumed within that country and exported them to free market areas thus depriving our country of the precious foreign exchange ;

(b) the extent of foreign exchange lost through these third-country sales ; and

(c) the reasons for routing our exports in those cases through Russia ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Government have received no reports of USSR having re-exported Indian goods to third countries.

(b) and (c). Do not arise.

Per Capita Income in Rajasthan

2967. RAJMATA KRISHNA KUMARI—JODHPUR : Will the Minister of PLANNING be pleased to state :

(a) the *per capita* income of Rajasthan as compared to Gujarat, Haryana, Maharashtra and West Bengal ; and

(b) the steps Government propose to take to raise the *per capita* income in Rajasthan so as to bring it at par with the above States ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The *per capita* income of Rajasthan as compared to Gujarat, Haryana, Maharashtra, Punjab and West Bengal at current prices for 1967-68 which is the latest year for which

such information is available is given below :

Per capita income in rupees at current prices for the year 1967-68

	Rs.
Rajasthan	492
Gujarat	529
Haryana	699
Maharashtra	676
Punjab	828
West Bengal	533

(b) One of the principal objectives of national planning in India is not only to raise the *per capita* income for the country as a whole, but also to ensure that the benefits are evenly distributed. Apart from investment in the private sector and those in the Central and Centrally Sponsored sectors of the Fourth Five Year Plan, which are designed to benefit the country as a whole including Rajasthan, the outlay of Rs. 302 crores which has been approved for the State's Fourth Five Year Plan is designed for the direct improvement of the economy of the State. In addition, liberal allocations have been made for Rajasthan under the Rural Works Programme (in 10 districts), Small Farmers Development Agency (in 3 districts), Projects for Marginal Farmers and Agricultural Labourers (in 2 districts), Projects for Dry Land Farming (3 districts) and Crash Scheme for Rural Employment all over the country, which have been taken up by the Government of India. Further, 16 industrially backward districts of the State have been identified for providing finance to new industries which may be set up in these districts through public financial institutions at concessional rates of interest and two such districts are being selected for grant of subsidy at the rate of 10% of the total capital investment to new industrial units having a fixed capital base of not more than Rs. 50 lakhs each.

Representation against Exorbitant Aluminium Price Demanded by M.M.T.C.

2968. SHRI D. D. DESAI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a delegation of Conductors

Manufacturers Association called on him recently representing against exorbitant Aluminium price demanded by the Minerals and Metals Trading Corporation ; and

(b) if so, the action taken or proposed to be taken by him in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) A delegation of the Indian Electrical Manufacturers' Association called on the Minister of Foreign Trade recently to represent against the release price for aluminium fixed by M. M. T. C. which in their opinion was excessive.

(b) The complaint is under examination in consultation with the M.M.T.C.

मुरादाबाद (उत्तर प्रदेश) में साम्प्रदायिक दंगे

2969. श्री सरजू पांडे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लोक सभा के हाल के उप-चु.ओं के दौरान मुरादाबाद (उत्तर प्रदेश) में सांप्रदायिक दंगे हुये थे ; और

(ख) यदि हां, तो इसके परिणामस्वरूप कितने लोग मारे गए और कितनी सम्पत्ति का नाश हुआ ?

गृह-मंत्रालय तथा कार्मिक विभाग में राज्य-मंत्री (श्री राम निवास मिर्धा) : (क) जी हां, श्रीमान् ।

(ख) राज्य सरकार से प्राप्त सूचना के अनुसार 9 व्यक्ति मारे गए। क्षतिग्रस्त सम्पत्ति की मात्रा के सम्बन्ध में सूचना अभी प्राप्त होनी है ।

Proposed Retrenchment of Employees in Sachivalaya of Gujarat State

2970. SHRI SOMCHAND SOLANKI : Will the PRIME MINISTER be pleased to state :

(a) whether during the President's rule, the Government of Gujarat have proposed